


INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 10-MARCH-2026 (TUESDAY)****BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID= WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 68/KOL/2025	2013-2014	[A] RUNGTA PROJECTS LIMITED	
2	IT(SS)A 69/KOL/2025	2014-2015	[A] RUNGTA PROJECTS LIMITED	
3	IT(SS)A 70/KOL/2025	2015-2016	[A] RUNGTA PROJECTS LIMITED	
4	ITA 1106/KOL/2025	2016-2017	[A] RUNGTA PROJECTS LIMITED	
5	ITA 140/KOL/2025	2018-19	[D] VISWAKARMA RESIDENCY (EFILING)	
6	ITA 1434/KOL/2025	2014-15	[D] RAMGARH SPONGE IRON PRIVATE LIMITED	
7	ITA 1435/KOL/2025	2018-19	[D] SHIVAM DHATU UDYOG PRIVATE LIMITED	
8	ITA 1793/KOL/2025	2014-2015	[A] S.N. MOTORS PVT. LTD.	
9	ITA 2604/KOL/2025	2019-2020	[A] M/S. SHANTANU CARFIL (DISSOLVED FIRM)	
10	ITA 2839/KOL/2025	-----	[A] SURI HANDS OF LOVE WELFARE SOCIETY	
11	ITA 3134/KOL/2025	2016-17	[D] THE WEST BENGAL SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD	
12	ITA 3136/KOL/2025	2012-13	[A] SHOVA SYNTHETICS PVT. LTD.	
13	ITA 3138/KOL/2025	2018-2019	[A] STOCK EXCHANGE INVESTORS PROTECTION FUND	
14	ITA 3142/KOL/2025	2021-22	[D] SATYACARE SOLUTIONS LIMITED	


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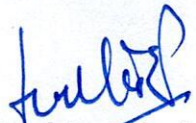
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 11-MARCH-2026 (WEDNESDAY)****BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID= WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1452/KOL/2025	2017-2018	[A] PALASH ROY	
2	ITA 1767/KOL/2025	2016-2017	[A] THE SATURDAY CLUB LTD.	
3	ITA 2006/KOL/2025	2014-2015	[A] RABINDRANATH BISWAS	
4	ITA 2008/KOL/2025	2017-2018	[A] SAINI ENGINEERING & FINANCE PVT. LTD.	
5	ITA 2191/KOL/2025	2012-2013	[A] WEST BENGAL TRADE PROMOTION ORGANISATION LIMITED	
6	ITA 2192/KOL/2025	2013-2014	[A] WEST BENGAL TRADE PROMOTION ORGANISATION LIMITED	
7	ITA 2193/KOL/2025	2016-2017	[A] WEST BENGAL TRADE PROMOTION ORGANISATION LIMITED	
8	ITA 2385/KOL/2025	2014-15	[D] SMITA BOSE	
9	ITA 2543/KOL/2025	2023-24	[D] RAJLAKSHMI MARKETING PRIVATE LIMITED	
10	ITA 2560/KOL/2025	2016-2017	[A] UNISYS SOFTWARES AND HOLDINGS INDUSTRIES LTD.	
11	ITA 3143/KOL/2025	2015-2016	[A] ROSE TECHNOCRATS LIMITED	
12	ITA 3149/KOL/2025	2019-2020	[A] SIDDHARTH SHARMA	
13	ITA 3150/KOL/2025	2018-2019	[A] POWER AGRO FARMS PVT. LTD.	
14	ITA 3152/KOL/2025	2012-2013	[A] VIRAT TRADECOM P. LIMITED	
15	ITA 3153/KOL/2025	2009-2010	[A] SUHANA MARKETING PRIVATE LTD. (NOW MERGED WITH ARISTRO FINCORP PRIVATE LIMITED)	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 12-MARCH-2026 (THURSDAY)****BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID= WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2239/KOL/2025	2013-14	[A] SANDHYA DAS	
2	ITA 2447/KOL/2025	2014-2015	[D] SAHARA INDIA FIELD WORKERS WELFARE TRUST	
3	ITA 3157/KOL/2025	2018-19	[A] RADHAKRISHNA FOREX PRIVATE LIMITED	
4	ITA 3168/KOL/2025	2019-2020	[A] SAMANTA EYE CARE	
5	ITA 3169/KOL/2025	2023-2024	[A] RAJIV KUMAR SINGH	
6	ITA 3170/KOL/2025	2019-2020	[A] SUMEDHA FISCAL SERVICES LTD.	
7	ITA 3172/KOL/2025	2013-2014	[A] ZULU MERCHANDISE PVT. LTD.	
8	ITA 3176/KOL/2025	2019-2020	[A] PRAMATH SINGH	
9	ITA 3178/KOL/2025	2013-2014	[A] RITARANI SAHA	
10	ITA 3179/KOL/2025	2021-2022	[A] S D ENCOMM LLP	
11	ITA 3180/KOL/2025	2021-2022	[A] S D ENCOMM LLP	
12	ITA 3181/KOL/2025	2010-2011	[A] M/S. TRAXPO ENTERPRISES PVT. LTD.	
13	ITA 3182/KOL/2025	2010-2011	[A] M/S. TRAXPO ENTERPRISES PVT. LTD.	


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